#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 496 OF 2018</u> <u>IN</u>

# DFR NO. 930 OF 2018

## Dated: 7<sup>th</sup> December, 2018

### Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S.D.Dubey, Technical Member

### In the matter of:

Punjab State Power Corporation Lim	ited Versus		Appellant(s)
Punjab State Electricity Regulatory C	Commission & Anr.		Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg		
Counsel for the Respondent(s) :	Ms. Anna Malhotra Mr. Hitesh Chadha for R-	1	
	Mr. Jafar Alam Mr. Divyanshu Bhatt Mr. Amit Mittal for R-2		

### <u>ORDER</u>

Learned counsel appearing for the Appellant has filed his written submissions in the matter. The same was taken on record.

List the matter on <u>19.12.2018 (Wednesday) at 2.30 p.m</u>. as agreed by the learned counsel appearing for both the parties.

(S.D.Dubey) Technical Member (Justice N. K. Patil) Judicial Member

bn/kt